

[श्री प्रकाशवीर शास्त्री]

शक्ति भी उसी अनुपात से बढ़े, क्या वित्त मंत्रालय इस दिशा में कोई विचार कर रहा है।

बजट के समय सरकार ने यह आश्वासन दिया था कि महंगाई धीरे-धीरे कम होगी और वह नहीं बढ़ेगी। उसके बावजूद महंगाई बराबर बढ़ रही है। मैं यह जानना चाहता हूँ कि क्या सरकार की योजना में कोई कमी है, जिस के कारण वह अपना आश्वासन पूरा नहीं कर पाई है या उस समय जो आश्वासन दिया गया था, सरकार को उसे पूरा करने की आशा नहीं थी और उसने केवल लोगों को प्रसन्न करने के लिए वह आश्वासन दे दिया था। वह आश्वासन व्यावहारिक नहीं, अव्यावहारिक है। दोनों में से कौन सी बात है ?

तीसरी बात—जो चव्हाण साहब ने यह कहा कि कोई भी गवर्नमेंट इस बात का नियंत्रण नहीं कर सकती, मैं आप को बताना चाहता हूँ, दुनिया के साम्यवादी देशों के अन्दर भी और पूँजीवादी देशों के अन्दर भी इस प्रकार की व्यवस्था है कि जो मूल्यों के ऊपर नियंत्रण करते हैं। इंग्लैंड और अमरिका में तो इस प्रकार के बोर्ड हैं कि जो मूल्य नियन्त्रण बोर्ड कहलाते हैं और अभी कुछ दिन पहले मैं ईरान में था। मैंने देखा, वहाँ रोटी बाजार में बिकती है। एक व्यापारी ने रोटी के भाव पर एक पाई की वृद्धि की। एक सप्ताह के बाद गवर्नमेंट को पता चला तो उसकी दूकान भी बन्द हुई, उसको सजा भी मिली और उस को कठिनाइयों का सामना करना पड़ा। तो मैं जानना चाहता हूँ कि इसी प्रकार का मूल्य नियंत्रण बोर्ड भारत में भी लागू करेंगे कि जो इस प्रकार की जानकारी लेते रहें कि मूल्य इस प्रकार से बढ़े नहीं और सामान्य उपभोक्ता को किसी तरह से भी कठिनाई में पड़ना न पड़े ? यह मेरे तीन प्रश्न हैं।

SHRI Y. B. CHAVAN : As far as the middle-class people are concerned, what he says is right. I agree that the impact of the price rise is normally felt at its most by the

middle-class people because their income is fixed and, therefore, certainly, they get the worst part of it. I entirely agree there.

The hon. Member made the point about the assurance of the Prime Minister that she gave at the time of the Budget session. It was a genuine assurance. Naturally, she had in mind particularly the tax efforts that were being undertaken in the course of the budget, i.e., whether they are going to have some sort of an inflationary tendency or give a further push to the price level. As I mentioned the other day, when I was replying to a question on the subject and I gave certain statistics also, as far as the tax proposals as such are concerned, they did not have much impact on the price rise.

SHRI ATAL BIHARI VAJPAYEE : The Prime Minister made a general statement.

SHRI Y. B. CHAVAN : I did say that. It did contain a general statement. But one factor that she had in mind must have been also this. I am only stating a fact, as I understand it.

Then, the hon. Member, Shri Prakash Vir Shastri, made a specific suggestion as to whether we are going to have some sort of a Price Control Board as other countries have it. I am not condemning anything, but the countries having Price Control Boards are also suffering from the same malady of inflation. Take U. K. or U. S. A. They are suffering more from inflation and the price rise. Therefore, a Price Control Board is not the solution to that. The real solution to the problem lies in these five to six sectors are to be carefully planned and checked, that is, the agricultural production, the procurement of foodgrains, the export policy, the credit policy and the investment policy. These are some of the things, if we balance them well and go according to our Plan, prices will take care of themselves.

13.33 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER NAVY ACT, 1957

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI

NARENDRA SINGH MAHIDA) : On behalf of Shri Jagjivan Ram, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957 :—

- (1) The Navy (Pension) Amendment Regulations, 1970, published in Notification No. S. R. O. 294-A in Gazette of India dated the 4th July, 1970. [*Placed in library See. No. LT-3845/70*].
- (2) The Naval Ceremonial, Conditions of Service and Miscellaneous (Eighth Amendment) Regulations, 1970, published in Notification No. S.R.O. 21-E in Gazette of India dated the 23rd July, 1970. [*Placed in library. See. No. LT-3846 70*]

NOTIFICATION UNDER INDUSTRIES
(DEVELOPMENT AND REGULATION)
ACT, 1951.

वैदेशिक व्यापार मंत्रालय में उप मंत्री (श्री राम सेबक) : अध्यक्ष महोदय, मैं उद्योग (विकास तथा विनियमन) अधिनियम, 1951 की धारा 18क की उपधारा (2) के अन्तर्गत माडल मिल्स नागपुर, लिमिटेड, नागपुर के प्रबन्ध के बारे में अधिसूचना संख्या एस० ओ० 2377 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति सभा-घटल पर रखता हूँ जो दिनांक 14 जुलाई 1970 के भारत के राजपत्र में प्रकाशित हुई थी। [*Placed in Library. See No. LT-3847/70*]

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd August, 1970, agreed without any amendment to the Army, Air Force and Naval Law (Amendment) Bill, 1970,

which was passed by the Lok Sabha at its sitting held on the 20th May, 1970."

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

SIXTY-FIFTH REPORT

SHRI G. G. SWELL (AUTONOMOUS DISTRICTS) : I beg to present the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions.

CODE OF CIVIL PROCEDURE
(AMENDMENT) BILL

(i) REPORT OF JOINT COMMITTEE

SHRI SHRI CHAND GOYAL (Chandigarh) : I beg to lay on the Table a copy of the Report of the Joint Committee on the Bill further to amend the Code of Civil Procedure, 1908.

(ii) EVIDENCE

SHRI SHRI CHAND GOYAL : I beg to lay on the Table a copy of the evidence given before the Joint Committee on the Bill further to amend the Code of Civil Procedure 1908.

MR. SPEAKER : The Short Notice Question and the Call Attention Notice take a lot of time and we get late for the lunch to re-assemble at 2.30 P.M.

13.35 hrs.

The Lok Sabha adjourned for Lunch till thirty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after lunch at thirty-three minutes past Fourteen of the Clock.

[MR. DEPUTY SPEAKER in the Chair.]

SHRI NAMBIAR (Tiruchirappalli) : A very serious thing has happened in Durgapur. The Central Reserve Police has clashed with the Durgapur Steel plant security force